

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) In response to the offer of Nepal to supply power to India from some hydel projects to be set up in Nepal, the Government has conveyed its agreement, in principle, to absorb such power subject to an agreement on tariff and operational aspects.

(c) Since the quantum of power and when it would be available, are not known, no firm assessment of the extent to which it would solve the energy problem has been made.

[English]

Setting up of Power Plants in West Bengal

1921. SHRI INDRAJIT GUPTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

Sl. No.	Name of Project	Installed Capacity (MW)	Present Status
1.	Murshidabad (T) (Sagardighi)	4 × 500 = 2000	—These schemes are under appraisal in CEA. Some of the essential inputs such as coal linkage etc. and compliance of the provisions of Section 29 of the Electricity (Supply) Act, 1948 are yet to be tied up.
2.	Balagarh (T)	3 × 250 = 750	
3.	Ramman Stage-I HEP	5 × 25 = 125	—The updated cost estimates as submitted by the project authorities during July, 1991 are under scrutiny in the Central Electricity Authority/Central Water Commission.

These schemes could be considered for techno-economic clearance after all the essential inputs/requirements have been tied up.

STATEMENT

State-wise Per Capita consumption/availability of electricity during 1989-90
(Figures in KWh)

Name of the Region/State	1989-90*
Northern Region	
Haryana.	353.37

(a) whether the Government of West Bengal has made repeated demands for increasing the installed capacity of power stations and for setting up of new power plants;

(b) whether the average per capita generation output in West Bengal is low compared to various other States;

(c) if so, the details thereof; and

(d) the names of the pending power projects of West Bengal and when these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c) A statement indicating the State-wise per capita consumption/availability of electricity during 1989-90 is attached.

(d) The details of new power schemes received from the Government of West Bengal are given below:

Name of the Region/State	1989-90*
Himachal Pradesh	179.78
Jammu & Kashmir	178.02
Punjab	639.17
Rajasthan	210.76
Uttar Pradesh	159.16
Chandigarh	584.33
Delhi	650.56
Sub-total	241.37

*Provisional

Metro Railway Calcutta**Name of the Region/State** 1989-90***Western Region**

Gujarat	398.79
Madhya Pradesh	205.48
Maharashtra	404.62
Goa, Daman & Diu	396.25
D & N Haveli	878.76
Sub-total	333.55

Souther Region

Andhra Pradesh	227.22
Karnataka	273.33
Kerala	163.62
Tamil Nadu	295.41
Pondicherry	617.95
Lakshadweep	170.50
Sub-total	249.15

Eastern Region

Bihar	102.35
Orissa	181.28
West Bengal	138.87
A & N Islands	105.35
Sikkim	96.11
Sub-total	128.91

North Eastern Region

Assam	77.93
Manipur	80.36
Meghalaya	108.07
Nagaland	70.19
Tripura	51.03
Arunachal Pradesh	58.62
Mizoram	56.83
Sub-total	76.38
Total (All-India)	236.02

*Provisional

1922. SHRI INDRAJIT GUPTA:
SHRI V. SREENIVASA
PRASAD:Will the Minister of RAILWAYS
be pleased to state:(a) whether attention of the Govern-
ment has been drawn to the news-
item captioned "Uncertainty over
Metro stretch" appearing in the States-
man dated July 9th, 1991;(b) if so, the facts thereof and the
reaction thereto;(c) whether differences between the
Hindustan Construction Company and
the Metro Railway or with any other
contractors are not being timely re-
solved and as a result of which cost
is increasing;(d) whether any time limit has been
fixed for completion of the project;
and

(e) if so, the facts thereof.

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI MALLIKARJUN): (a) Yes,
Sir.(b) The report is not fully based
on facts. Metro Railway authorities
have taken necessary steps to expedite
completion of the project.(c) All out efforts are constantly
made to resolve the problems being
faced by various contractors so as to
expedite the completion of the project.(d) and (e) Completion schedule of
the project would depend upon ac-
quisition, by the State Govt. of West
Bengal, of the remaining plots of land
needed for the project and availability
of funds in the coming years.